

INDEX TO LOK SABHA DEBATES

(ELEVENTH SERIES)

VOLUME 15 & 16

FIFTH SESSION OF THE ELEVENTH LOK SABHA

July 23, 1957 to August 14, 1957

Shravana 1, 1919 (Saka) to Shravana 23, 1919 (Saka)



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NEW DELHI

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HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index separated from Name Index and printed in the following order: Part-I—SUBJECT INDEX, Part-II—NAME INDEX. At the end of every entry, the Volume Number of the Debates is given in Roman numerals followed by the date of the debates in parenthesis and column number or numbers, as the case may be is given immediately after that. [Printed as (I-29.12.89) 147]

All the Bills are alphabetically arranged under the main heading "BILL(S)".

Information pertaining to Railways has been indexed under the various main headings commencing with the word Railway e.g. "RAILWAY LINE (S)", "RAILWAY TRAIN(S)" etc.

All the papers laid on the Table of the Lok Sabha are indexed only under the main heading "PAPER(S) LAID ON THE TABLE".

Information regarding various States in India and the various foreign countries has been Indexed under their respective names.

A list of abbreviations used in the Index is given below:

A.M.	Adjournment Motion
B.O.H.	Business of the House
C.A.	Calling Attention to Matter of Urgent Public Importance
Consid.	Consideration Stage of a Bill
Consid. Cl.	Consideration of the Clauses of a Bill
D.G.	Demands for Grants
D.E.G.	Demands for Excess Grants
D.E.G. (R)	Demands for Excess Grants (Railways)
D.S.G.	Demands for Supplementary Grants
D.S.G. (R)	Demands for Supplementary Grants (Railways)
Dis.	Discussion
H.A.H. Dis.	Half-an-Hour Discussion
Int.	Introduction Stage of a Bill
L.S.	Lok Sabha
M.	Motion
Q.P.	Question of Privilege
Pts.	Petitions
R.S.	Rajya Sabha
Res.	Resolution
St.	Statement

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